

**CORRIGENDUM TO PUBLIC ANNOUNCEMENT TO THE
SHAREHOLDERS OF
GOLDEN SECURITIES LIMITED**

Regd. Office: 1st, British Indian Street, Room No- B 10, Kolkata – 700 069

This Announcement ("Second Corrigendum to the Public Announcement") is in continuation of, and should be read in conjunction with, the Public Announcement dated April 06, 2011 (the "Public Announcement") and Corrigendum to the Public Announcement dated April 09, 2011 ("First Corrigendum to Public Announcement") issued by VC Corporate Advisors Private Limited as the Manager to the Offer on behalf of Risewell Credit Private Limited ("RCPL" or "Acquirer"), pursuant to and in compliance with Regulation 10 and other applicable provisions of the Securities and Exchange Board of India (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 and subsequent amendments thereto ("Regulations") to the shareholders of Golden Securities Limited ("Target Company" or "GSL"). The shareholders of the Target Company are requested to note the following with respect to the Public Announcement:

1. The Original and Revised Schedule of major activities pertaining to the Offer is as under:

Activities	Original Date	Original Date	Revised Date	Revised Date
Date of Public Announcement	06.04.2011	Wednesday	06.04.2011	Wednesday
Specified Date (for the purpose of determining the name of shareholders to whom the Letter of Offer will be sent)	15.04.2011	Friday	15.04.2011	Friday
Last Date for a Competitive Bid, if any	27.04.2011	Wednesday	27.04.2011	Wednesday
Date by which the Letter of Offer will be Dispatched to the shareholders	18.05.2011	Wednesday	25.06.2011	Saturday
Date of Opening of the Offer	25.05.2011	Wednesday	01.07.2011	Friday
Last date for revising the Offer Price/ Number of Shares	02.06.2011	Thursday	11.07.2011	Monday
Last date for Withdrawal of Acceptance by shareholders who have accepted the Offer	08.06.2011	Wednesday	15.07.2011	Friday
Date of Closing of the Offer	13.06.2011	Monday	20.07.2011	Wednesday
Date of communicating rejection/ acceptance and payment of consideration for applications accepted,	28.06.2011	Tuesday	04.08.2011	Thursday

This Corrigendum to the Public Announcement would also be available on SEBI's website at <http://www.sebi.gov.in>. Terms used but not defined in this Corrigendum to the Public Announcement shall have the same meaning as assigned in the Public Announcement. The Acquirer represented by its Board of Directors accepts full responsibility for the information contained in this Corrigendum to the Public Announcement and also for fulfilling its obligations as laid down in the Regulations.

Issued by Manager to the Offer on behalf of the Acquirer:

Manager to the Offer:



VC CORPORATE ADVISORS PRIVATE LIMITED
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Place : Kolkata

Date: 23.06.2011

Size : 15 X 8 = 88 sq.cm